

BUSINESS ADVISORY COMMITTEE

(Eleventh Lok Sabha)

FIFTEENTH REPORT

(Presented on 31-7-1997)

The Business Advisory Committee held a sitting on Wednesday, the 30th July, 1997.

1. The Committee recommend the allocation of time to the following items of business as shown against each :—

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| 1. Discussion and Voting on Supplementary Demands for Grants (Railways) for 1997-98. | 3 hours |
| 2. Discussion on Resolution regarding rejection of the Award given by the Board of Arbitration in CA Reference No. 1 of 1991 under the JCM Scheme. | 1 hour |
| 3. The Essential Commodities (Special Provision) (Amendment) Bill, 1997.
(<i>Consideration and passing</i>) | 1 hour |
| 4. The Leaders and Chief Whips of Recognised Parties and Groups in Parliament (Facilities) Bill, 1997.
(<i>Consideration and passing</i>) | 1 hour |

2. The Committee also recommend that discussions under Rule 193 on the following subjects may be held:

- (1) Public Distribution System in the country.
- (2) Natural Calamities including flood, drought and earthquake in the country.

3. The Committee further recommend that the Constitution (81st Amendment) Bill, 1996 may be taken up for consideration and passing on the 11th August, 1997.

4. The Committee also recommend that in order to make available more time for completion of urgent Government Business the House may sit during lunch hour and upto 7 P.M. daily till 14th August, 1997.

NEW DELHI;

July 30, 1997

Shravana 8, 1919 (Saka)

PURNO A. SANGMA

Chairman,

Business Advisory Committee.